

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V.K.R.V. RAO): (a) No Sir. According to the information furnished by the University, following the closure of the Para-Psychology Unit of the Rajasthan University on November 21, 1969, the records and other material of the Unit were removed from the rooms formerly occupied by the Unit to another place in the University and are safe. An inventory of the material was also prepared by a Notary Public.

(b) Shri Banerjee (who was Director of the Unit) has claimed some material from the University as his own. On the other hand, some material belonging to the University is reported to be with him. The University is looking into this whole matter.

(c) According to the University, this allegation has no basis.

(d) and (e). The matter concerns the University of Rajasthan. The University has reported that it has no desire to retain such material as legitimately belongs to Shri Banerjee. As stated in reply to part (b), the matter is already being looked into by the University.

दिल्ली में मोटर गाड़ियों की दुर्घटनाएं

8264. श्री हुकम चन्द कछवाय :  
श्री भारत सिंह चौहान  
श्री जगन्नाथ राव जोशी :  
श्री ओंकार लाल बेरवा :  
श्री वंशनारायण सिंह :

क्या नौबहन तथा परिवहन मंत्री यह बताने की कृपा करेंगे कि ;

(क) 1 जनवरी, 1970 से अब तक दिल्ली में मोटर गाड़ियों की कितनी दुर्घटनाएं हुईं ;

(ख) उनके परिणामस्वरूप कितने व्यक्ति मार गये तथा कितने घायल हुये; और

(ग) इस सम्बन्ध में उक्त अवधि में कितने मामले दर्ज किये गये और न्यायालयों ने कितने व्यक्तियों को सिद्धदोष ठहराया ।

संसद-कार्य विभाग और नौबहन तथा परिवहन मंत्रालय में उपमंत्री (श्री इकबाल सिंह) :  
(क) 1-1-1970 से 15-4-1970 तक 2371 दुर्घटनाएं ।

(ख) इन दुर्घटनाओं में मृतकों और घायलों की संख्या क्रम से 154 और 956 हैं।

(ग) उपरोक्त 2371 दुर्घटनाओं में से 1376 बिना चोट की दुर्घटनाएं थीं जो भारतीय दंड संहिता के अन्तर्गत पंजीकृत नहीं की गई थीं जबकि 201 मामलों में मोटर गाड़ी अधिनियम के अन्तर्गत कार्यवाही की गई थी । शेष 794 मामले भारतीय दंड संहिता के अन्तर्गत पंजीकृत किये गये जिसमें 17 व्यक्तियों को अभी तक सिद्ध दोष ठहराया गया ।

देश में राजनीतिक आन्दोलन

8265. श्री हुकम चन्द कछवाय ;  
श्री भारत सिंह चौहान :  
श्री जगन्नाथ राव जोशी :  
श्री ओंकार लाल बेरवा :  
श्री वंशनारायण सिंह :  
श्री क० अनिरुद्धन :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि ;

(क) 1 जनवरी, 1967 के पश्चात् देश में राज्य-वार कितने राजनीतिक आन्दोलन चलाये गये :

(ख) ऊपरलिखित तारीख के पश्चात् इन के कारण कितने मूल्य की सरकारी सम्पत्ति की क्षति हुई; और;

(ग) विधि तथा व्यवस्था को बनाये रखने तथा इन आन्दोलनों पर नियन्त्रण पाने के

लिये उपरलिखित तारीख के पश्चात् विभिन्न राज्यों को सहायता के लिये कितनी बार सेना भेजी गई ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) से (ग) राज्य सरकारों/संघ राज्य क्षेत्र प्रशासनों से प्राप्त सूचना के आधार पर एक विवरण समा पटल पर रखा जाता है। ] ग्रन्थालय में रख दिया गया। देखिये संख्या L.T.-3385/70।

**Revised pay scales for teachers in Rural Institutes**

8266. SHRI S.M. KRISHNA : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether the revised pay scales for teachers as recommended by the University Grants Commission have been introduced in the Rural Institutes sponsored by the National Council for Rural Higher Education;

(b) if so, since when; and

(c) if not, the reasons therefor ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V.K.R. V. RAO) : (a) No, Sir.

(b) Does not arise.

(c) The matter is under consideration.

**Memorandum from JTC/JAV/CT teachers of Delhi**

8267. SHRI S.M. KRISHNA : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether Government have received a Memorandum from J.T.C./J.A.V./C.T. Teachers' Union, 30/19 Shakti Nagar Delhi—7;

(b) if so, whether any action has been taken on the same; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : (a) Yes, Sir.

(b) Since the matters raised by the Union are the concern of the Delhi Administration and the Delhi Municipal Corporation, the Union was advised to approach these authorities in the matter.

The representations were also forwarded to these authorities for necessary action.

(c) Does not arise.

**Anti-National Army in Doda District of Jammu**

8268. SHRI YASHPAL SINGH : SHRI BENI SHANKER SHARMA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether his attention has been drawn to the statement made by the General, Secretary of the Jana Sangh in Jammu on the 9th April, 1970, that there is an Anti-National Army working in Doda district of Jammu;

(b) whether any investigation has been made; and

(c) if so, the result thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). Government have seen press reports about the statement referred to. The statement is entirely baseless.

**Agitation in Andaman and Nicobar group of Islands**

8270. SHRI JYOTIRMOY BASU : SHRI BHAGABAN DAS :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether agitation is going on in the Andaman and Nicobar group of Islands covering different issues ;